

ACTION TAKEN REPORT
IN OA 18/2021 (CZ)

Manish Sharma

Vs

State of Madhya Pradesh

Date of Inspection: - 16.12.2021

MEMBERS: -

- 1. Shri Alok Kumar Jain, Regional Officer M.P. Pollution Control Board, Jabalpur.**
- 2. Dr. A.K. Khare, Scientist, M.P. Pollution Control Board Jabalpur.**

**Action Taken Report in compliance of order dated 23/11/2021 issued by
Hon'ble National Green Tribunal in the matter of O.A No. 18/2021 (CZ)
(Manish Sharma & Anr. Vs State of Madhya Pradesh)**

Hon'ble National Green Tribunal, Central Bench, Bhopal has issued the following direction vide order dated 23/11/2021 in the O.A No. 18/2021 (CZ) Manish Sharma & Anr. Vs State of Madhya Pradesh & ors:-

"We have heard the Regional Officer, Madhya Pradesh Pollution Control Board since, it is reported that the industry or the STP is not functional, Madhya Pradesh Pollution Control Board sought a time to test the parameters after the functioning of the STP. Put up with the latest status 05th January, 2022

*Copy of Hon'ble NGT order dated 23/11/2021 is enclosed with **Annexure-1***

In compliance of the Hon'ble NGT order a committee of following officers visited the said site on 16th December 2021: -

- i. Shri Alok Kumar Jain, Regional Officer M.P. Pollution Control Board Jabalpur
- ii. Dr. A.K. Khare, Scientist, M.P. Pollution Control Board Jabalpur

Shakti Sugar Mill Pvt. Ltd. Village-Kodia Tehsil-Gadarwada Dist-Narsinghpur :-

The Sugar Mill has started production in year 2010. The Board has granted consent for the following product and production capacity

Product	Productions Capacity/ Year
Molasses	5000.000 M.T
Sugar	10000.000 M.T

Note:- Plant Capacity 1250 TCD (Sugar Cane Crushing Capacity per day)

Breakup of waste water generation from the plant is as follows:-

S. No	Particular	Quantity of waste water in KLD
1	Excess hot condensate water	349 (261 KLD water is recycled in the plant for 30 TPH boiler from a venturi scrubber, cooling tower) remaining 88 KLD waste water is generated which is goes to in the ETP.





2	Blow Down of cooling towers, Reject of D.M. Plant, Blow- Down of Boiler, Boiling house spray pond over flow, evaporators soda boiling washing, domestic waste etc	67 KLD
Total		155 KLD

The Industry has installed Effluent Treatment Plant (ETP) based on activated sludge process and storage lagoon capacity of approx 6000M³ for storage of treated effluent. The treated effluent is being used for irrigation by surrounding farmers and for spray on press mud.

Air Pollution and its Control Measures: - The Industry has installed two boilers which are 30 TPH & 7.5 TPH and is attached with 34 meter height of stack. Bagasse is use as a fuel in the boilers. The Industry has installed venturi scrubber for the control of air pollution in each boilers.

Solid Waste Management: - The Press mud is generated as a solid waste which is converted in manure in the plant premises & Bagasse is used as a fuel.

Field Observations:-

- During inspection, the industry was found operational with full capacity.
- ETP was found operational and treated water is being used surrounding agriculture land and plantation.
- Presently, storage lagoon (Capacity 6000M³) is found empty where excess treated water will be stored.
- Sufficient land is not available in plant premises for utilization of treated effluent but project proponent has made an agreement with the nearby farmers. During inspection, treated water is used for irrigation in surrounding agriculture land. The industry has made agreement with nearby farmers for around 9 acres for the utilization of treated effluent.




- This plant is fall in catchment of ledi river (local river) during the visit no discharge is found in ledi river and river was found fully dry at village Lalwani.
- As per instruction given by Board about 300 trees is planted during this monsoon season in the premises.
- Board has conducted Stack monitoring were result was found within prescribed standards.
- Treated water quality monitoring is also done during the inspection result was found within norms for irrigation purpose.

Monitoring Report (Stack & Treated water) is enclosed with **Annexure-II**

2- (A) Narmada Sugar Mill Pvt. Ltd. Village-Podar Salichuka Tehsil-Gadarwada Dist-Narsinghpur :-

The Sugar Mill has started production in year 2006. The Board has granted consent for the following product mainly:-

Product	Productions Capacity/ Year
Moasses	33750 MT
Sugar	71250 MT
Electricity by co-generation	30 MWH
Note:- Plant Capacity 4500 TCD (Sugar Cane Crushing Capacity per day)	

The Sugar Mill has also generated the electricity by co-generation capacity 30 MW.

The waste water generation from sugar plant is approx 995 KLD. The unit has recycled the waste water approx 600 KLD through condensate polishing unit (CPU) which was installed at January- 2021. Approx 300 KLD waste water is generated which is going to the ETP. The Industry has installed Effluent Treatment Plant (ETP) 500 KLD based on activated sludge process. Storage lagoon 15 days capacity for storage of treated effluent is provided.

Air Pollution and its Control Measures: - The Industry has installed two boilers which is 150 TPH boiler attached with 78 meter height of stack & 25 TPH Incineration boiler

Air Pollution and its Control Measures: - The Industry has installed two boilers which is 150 TPH boiler attached with 78 meter height of stack & 25 TPH Incineration boiler attached with 70 meter height of stack. Bagasse is use as a fuel in the boilers. The Industry has installed ESP for the control of air pollution in the boiler.

Solid Waste Management: - The Press mud is generated as a solid waste which is given to nearby farmers & Bagasse is used as a fuel.

Field Observations:-

- During inspection, the industry was found operational with full capacity.
- ETP was found operational and treated water is being stored in lagoon. The said lagoon was found with HDPE lining.
- During the inspection, old PCC lagoon (15 days holding tank) was found filled with effluent.
- The industry has provided condensate polishing unit (CPU) for treatment of condensate water and treated water is recycled in ethanol plant for fermentation
- There is a drain that meets with Bagah Nala which finally joins River Umar after travelling approx 10 kilometers near Dhanora Village. During inspection, no industrial effluent discharged was found in Bagah Nala.
- Board has conducted Stack monitoring where result was found within prescribed standards.
- During the inspection of Treated Water Quality Monitoring, results were found to be within the prescribed irrigation purpose norms.
- Presently domestic effluent is treated and disposed through septic tank and soak pit. Industry has proposed to install STP of 30 KLD but no progress is found during the inspection.

Monitoring Report (Stack & Treated water) is enclosed within **Annexure-III**



Improvement done in this crushing season (2021-22) as per instructions:-

- As per instruction given by the Board, the industry has purchased about 9 acres of land recently.
- The industry has constructed two lagoons which are lined with HDPE and one lagoon is found under constructions combined capacity of 03 lagoons about 1 Lakh KL. The Industry has used separate lagoons for treated and untreated water.
- The Industry has informed that the treated effluent will be recycled in ethanol plant for fermentation during the off season.
- PP has made agreement with nearby farmers for around 29 acres of land for utilization of treated effluent. At present, 7 acres of land is available for the utilization of the treated effluent.
- As per instruction given by Board about 600 trees is planted during this monsoon season in the premises and 7 acres land is also available for irrigation purpose.

2- (B) Narmada Sugar Mill Pvt.Ltd (Ethanol Plant) Ltd. Village-Podar Salichuka Tehsil-Gadarwada Dist-Narsinghpur :-

The Plant is located at the site of Narmada Sugar Mill Pvt Ltd in the same premises. The Plant has started production in year 2019. The Board has granted consent for the following product and production capacity.

Product	Productions Capacity
Molasses Based Fuel Ethanol Plant	60 KLD

The Waste water generated from the plant is about 600 KLD which is concentrate by Multi Effect Evaporators (MEE). To reduce the effluent quantity up to 160 KLD, concentrated spent wash is used as a fuel along with bagasse in incineration boiler to maintain zero discharge.



Field Observations:-

- During inspection, the plant was found closed due to maintenance.
- The Industry has constructed two settling tanks above the ground and a holding lagoon at the ground level, holding lagoon of spent wash is found almost full (approx 6 to 9 inch is found vacant).
- The free board of storage lagoon was not maintained 25 % vacant to reduce the possibility of over flow of effluent.
- The Environmental Clearance has been granted by the MoEF for settling 60 KLD ethanol Plant dated 11 January 2019. As per EC conditions, the industry has to develop green belt of at least 33% of the total project area. During inspection it was found that, the industry has developed the green belt in some parts of the factory premises and around 7 acres of land is reserved for agricultural purposes.

Photographs taken during the inspection is recorded in GPS camera which is enclosed as

Annexure-IV


(Dr. Ajay Khare)
Scientist
Regional Office
M.P. Pollution Control Board
Jabalpur


(Alok Kumar Jain)
Regional Officer
M.P. Pollution Control Board
Jabalpur

Item No. 03

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)**

Original Application No. 18/2021(CZ)

Manish Sharma & Anr.

Applicant(s)

Versus

State of Madhya Pradesh & Ors.

Respondent(s)

Date of hearing: **23.11.2021**

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s):

Mr. Prabhat Kumar Yadav, Adv.

For Respondent(s):

Ms. Nimisha, Adv.
Ms. Parul Bhadoria, Adv.
Mr. Anurag Maheshwari, Adv.
Mr. Alok Jain, Regional Officer,
MPPCB, Jabalpur

ORDER

1. We have heard the Regional Officer, Madhya Pradesh Pollution Control Board. Since, it is reported that the industry or the STP is not functional, Madhya Pradesh Pollution Control Board sought a short time to test the parameters after the functioning of the STP.
2. Put up with the latest status report on **05th January, 2022**.

Sheo Kumar Singh, JM

Arun Kumar Verma, EM

23rd November 2021
O.A. No. 18/2021(CZ)
PN

FORM - IV
Report by the State Board Analyst
(See Rule - 18)

Report No. - N1 / 1221
Dated - 16 / 12 / 2021

I hereby certify that I **Dr. Ajay Khare**, State Board Analyst duly appointed under sub - section 3 of section 26 of the Air (Prevention and Control of Pollution) Act, 1981, received on the **17th December 2021** from Lab Incharge, M.P. Pollution Control Board, Jabalpur (M.P.) **Two (02) samples of Ambient Air Monitoring of M/S Shakti Sugar Pvt. Ltd, Village Kodiya, Tehsil -Gadarwara, Distt. Narsingpur (M.P.)**. The sample was in a condition fit for analysis reported below :-

I further certify that I have analysed the aforementioned sample on **18/12/2021** and declare the result of analysis to be as follows :-

A- AMBIENT AIR MONITORING

Sr.No.	Monitoring Point	Date & Time of Monitoring	Concentration in $\mu\text{g} / \text{m}^3$
			R S P M (PM 10)
1.	Near Main Gate	16/12/2021 Time 360 min.	98.0
2.	Near ETP	16/12/2021 Time 360 min.	90.0

B - STACK MONITORING

Sr.No.	Monitoring Point	Date & Time of Monitoring	Particulate Matter in mg / nm^3
1.	Stack Attached with Boiler	16/12/2021 Time 20 min.	138.0

The Condition of the seals , fastening and container on receipt was as follows :-

The sample was properly sealed.

Signed this 18th day of **December 2021**

Address :-

Dr. Ajay Khare
Scientist,
Regional Office,
M.P. Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)


(Dr. Ajay Khare)
State Board Analyst

To,

The Lab Incharge,
Regional Office,
M.P. Pollution Control Board,
Jabalpur (M.P.)

FORM - X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

Report No. - 135 / 1221
Dated - 16/12/2021

I hereby certify that I **Dr. Ajay Khare**, State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 17th day of **December 2021** from Lab Incharge, Regional Laboratory, M. P. Pollution Control Board, Jabalpur (M.P.), a sample of **Treated Factory Effluent at outlet of M/S Shakti Sugar Pvt. Ltd, Village Kodia, Tehsil -Gadarwara, Distt. Narsingpur (M.P.)**. for the analysis. The sample was in a condition fit for analysis reported below .

I further certify that I have analysed the aforementioned sample on **25/12/2021** and declare the result of analysis to be as follows :-

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	6.9	By pH Meter
2.	Chloride	mg / l	149.98	By Argentometric Method
3.	Total Solids	mg / l	890.0	By Gravimetric Method
4.	Dissolved solid	mg / l	700.0	By Gravimetric Method
5.	Suspended Solids	mg / l	190.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	88.0	By B.O.D Incubator
7.	C.O.D.	mg / l	288.0	By Open Reflux Method

The Condition of the seals , fastening and container on receipt was proper.

Signed this 25th day of December 2021

Address :-

Dr. Ajay Khare
Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)

To,

Lab Incharge
Regional Laboratory,
M.P.Pollution Control Board,
Jabalpur (M.P.)


(Dr. Ajay Khare)
STATE BOARD ANALYST

FORM - IV

Report by the State Board Analyst
(See Rule - 18)

Report No. - N3 / 1221
Dated - 16 / 12 / 2021

I hereby certify that I **Dr. Ajay Khare**, State Board Analyst duly appointed under sub - section 3 of section 26 of the Air (Prevention and Control of Pollution) Act,1981, received on the **17th December 2021** from Lab Incharge, M.P.Pollution Control Board, Jabalpur (M.P.) **Two (02)** samples of Ambient Air Monitoring of **M/S Narmada Sugar Pvt. Ltd, Salichaoka Distt. Narsingpur (M.P.)**. The sample was in a condition fit for analysis reported below :-

I further certify that I have analysed the aforementioned sample on **18/12/2021** and declare the result of analysis to be as follows :-

A - AMBIENT AIR MONITORING

Sr.No.	Monitoring Point	Date & Time of Monitoring	Concentration in $\mu\text{g} / \text{m}^3$
			R S P M (PM 10)
1.	Near Ethanol Plant	16/12/2021 Time 360 min.	96.0
2.	Near ETP	16/12/2021 Time 360 min.	92.0

B - STACK MONITORING

Sr.No.	Monitoring Point	Date & Time of Monitoring	Particulate Matter in mg / nm^3
1.	Stack Attached with Boiler	16/12/2021 Time 20 min.	48.42

The Condition of the seals , fastening and container on receipt was as follows :-

The sample was properly sealed.

Signed this 18th day of **December 2021**

Address :-

Dr. Ajay Khare
Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)


(Dr. Ajay Khare)
State Board Analyst

To,

The Lab Incharge,
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

FORM - X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

Report No. - 137 / 1221
Dated - 16/12/2021

I hereby certify that I **Dr. Ajay Khare**, State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the **17th** day of **December 2021** from Lab Incharge, Regional Laboratory, M. P. Pollution Control Board, Jabalpur (M.P.), a sample of **Treated Factory Effluent at outlet of M/S Narmada Sugar Pvt. Ltd, Salichaoka Distt. Narsingpur (M.P.)**. for the analysis. The sample was in a condition fit for analysis reported below .

I further certify that I have analysed the aforementioned sample on **25/12/2021** and declare the result of analysis to be as follows : -

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.2	By pH Meter
2.	Chloride	mg / l	149.98	By Argentometric Method
3.	Total Solids	mg / l	770.0	By Gravimetric Method
4.	Dissolved solid	mg / l	610.0	By Gravimetric Method
5.	Suspended Solids	mg / l	160.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	65.0	By B.O.D Incubator
7.	C.O.D.	mg / l	248.0	By Open Reflux Method

The Condition of the seals , fastening and container on receipt was proper.

Signed this 25th day of December 2021

Address :-

Dr. Ajay Khare
Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)

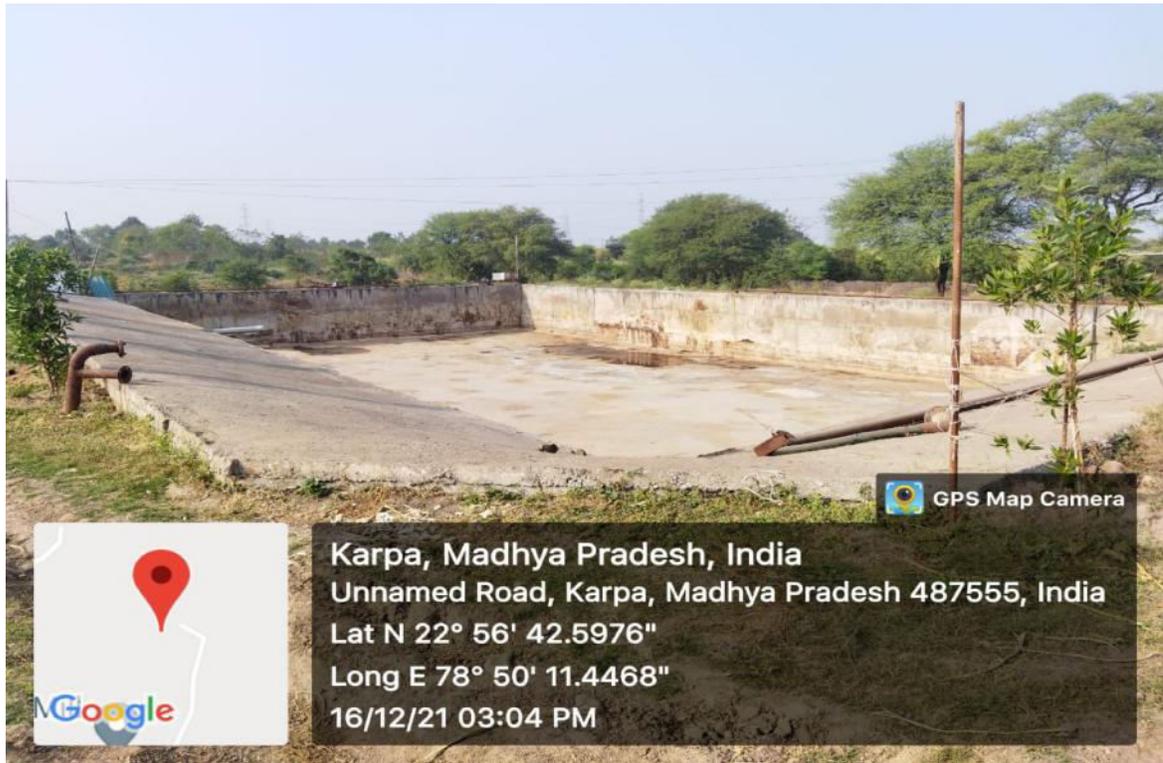

(Dr. Ajay Khare)
STATE BOARD ANALYST

To,

Lab Incharge
Regional Laboratory,
M.P.Pollution Control Board,
Jabalpur (M.P.)

Photograph taken During Inspection of Sugar Mills on dated 16/12/2021 in the matter of Hon'ble NGT Bhopal O.A No. 18/2021

Shakti Sugar Mil Pvt Ltd



Stack Monitoring

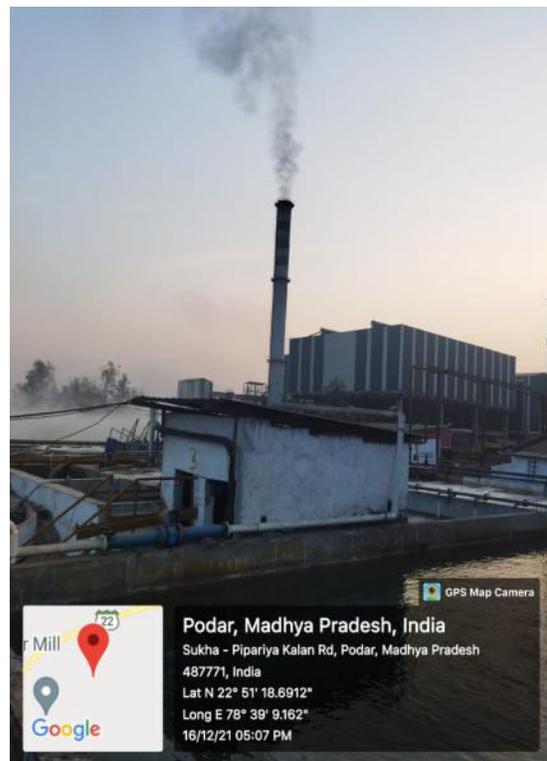




Ledi River (Found Dry) at Village- Lalwani



Narmada Sugar Mil Pvt Ltd



Stack Monitoring



Newly Constructed Lagoons

